

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No. 630 of 2016

Amrendra Kumar Singh ... Appellant
Versus
The State through CBI ... Respondent

With
Cr. Appeal (SJ) No. 659 of 2016
With
Cr. Appeal (SJ) No. 696 of 2016
With
Cr. Appeal (SJ) No. 721 of 2016

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Rahul Kumar, , Adv.
For the CBI : Mr. Rohit Sinha, Adv.

03 / 09.07.2020

Heard the parties through Video Conferencing.
Learned counsel for the appellants prays for time.
Prayer for time is allowed as the last chance.
List these appeals six weeks after the lockdown is over.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-